

The Minister of Agriculture (Dr. P. S. Deahmukh): A grant of Rs. 1,30,000 and a loan of Rs. 2,25,000 have been sanctioned.

Cattle and Dairy Development

923. Shri D. C. Sharma : Will the Minister of Food and Agriculture be pleased to state the central assistance, if any, given during 1956-57 to the Punjab State for the improvement of cattle or for dairy development ?

The Minister of Agriculture (Dr. P. S. Deahmukh): Cattle development schemes involving Rs. 1,93,920 as central subsidy and Rs. 9750 as loan have been sanctioned during 1956-57. The I.C.A. R. have, in addition, sanctioned Schemes costing Rs. 3,02,269 for research on cattle problems. Proposals for Dairy Development have not so far been received from the State Government.

First Plan Allocation to Punjab

**924. { Shri D. C. Sharma :
Sardar Iqbal Singh :
Sardar Akarpuri :**

Will the Minister of Planning be pleased to lay on the Table of the Sabha a statement showing the amounts of grants and loans allocated to Punjab under the First Five Year Plan under different heads and the amounts actually, utilised upto the 31st March, 1956 ?

The Deputy Minister of Planning (Shri S. N. Mishra): The required information is being obtained and will be placed on the Table of the House, when available.

National Extension Service Programme

925. Shri D. C. Sharma : Will the Minister of Community Development be pleased to state:

(a) whether it is a fact that under the Second Five Year Plan the Local Administrations in the country are being made responsible for the execution of National Extension Service Programme; and

(b) if so, what steps are proposed to be taken for successful and effective implementation of the scheme ?

The Minister of Community Development (Shri S. K. Dey) : (a) Yes, Sir. A beginning has been made with Panchayats.

(b) The following steps have been taken,

(i) The role of Panchayats and other local self-governing institution in rural development has been stressed with the State Governments.

(ii) Arrangements are being made for giving orientation in work of Development to Panchayat personnel.

(iii) Panchayats are now being represented in all Block Advisory Committees.

(iv) It has been agreed that Panchayats should be authorised to take up development work (planning as well as execution) up to a limit of Rs. 2,000/- in respect of items admissible under grants-in-aid.

(v) A provision of Rs. 25,000/- per year per block to be spent wholly through the agency of Panchayats and other local bodies, has also been made in the post-intensive phase of Community Development Blocks.

(vi) A Joint Secretary has been appointed in the Ministry of Health exclusively to deal with Local Self Government matters, specially Panchayats.

Passenger Guides

926. Shri Jhulan Sinha : Will the Minister of Railways be pleased to state :

(a) whether Government is satisfied that full use of the talent of the graduates of the Kashi Vidyapith and other national universities is being made in the work assigned to them as passenger guides on the various railways; and

(b) whether these graduates have represented their case for fuller use of their time and energy in their sphere of work.

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes, within the duties assigned to them.

(b) No.

Water Supply and Drainage Schemes in Rajasthan

**927. { Shri Karni Singhji
Shri P. L. Barupal :**

Will the Minister of Health be pleased to state :

(a) the amount of loans offered to Rajasthan for urban water supply and drainage schemes during the years 1952-53, 1953-54 and 1954-55; and

(b) the names of schemes for which these loans were sanctioned and the amount utilized during these years ?

The Deputy Minister of Health (Shrimati Chandrasekhar) : (a) and (b). The National Water Supply and Sanitation Programme was only started in 1954-55. The question of giving